

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 15.03.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT) (CH) (Ins) No. 10 of 2021	The Central Board of Trustees EPF Represented by Assistant Provident Fund Commissioner, Bangalore Vs. The Liquidator (Sri Gorur Narasimhamurthy Venkataraman) M/d. Bunt Solar India Private Limited (Under Liquidation)	V. Venkadasalam	
2.	Comp App. (AT) (CH) (Ins) No. 11 of 2021	Sri Chandra Kali Prasada Enterprises Pvt Limited & another Vs. Resolution Professional Mr. Naga Bhushan For Sri Guru Prabha Limited & another	VVSN Raju A.V. Padma Reddy Praveen Kumar Jain Pruthvi Raju N .V	

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By the order of Hon'ble Member (J)

-sd/-

(Chennai Bench)